

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 29, 2007

No. 661 /JR(S)/2007

Susri **Jyotsana Singh**, Judicial Magistrate, First Class, [Aligarh](#) to be Civil Judge, Junior Division, (Hawali), [Aligarh](#) vice Sri Dinesh Singh.

No. 662 /JR(S)/2007

Sri **Dinesh Singh**, Civil Judge, Junior Division, (Hawali), [Aligarh](#) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at [Aligarh](#) vice Km Neelu Sonker.

No. 663 /JR(S)/2007

Km. **Neelu Sonker**, Judicial Magistrate, First Class, [Aligarh](#) to be Civil Judge, Junior Division, (Koil), [Aligarh](#) vice Sri Nikunj Mittal.

No. 664 /JR(S)/2007

Sri **Nikunj Mittal**, Civil Judge, Junior Division, (Koil), [Aligarh](#) to be Civil Judge, Junior Division, Iglas ([Aligarh](#)) in the court shifted from headquarter [Aligarh](#) in view of G.O. No. 140/ VII-Nyay-2-07-203(2)/76 dated 29.1.2007.

BY ORDER OF THE COURT,

Sd/-
(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 168 /JR(S)/2007 Dated: Allahabad : June 29, 2007

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, [Aligarh](#). (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Joint Registrar (Services), High Court, Allahabad forthwith.

It is further to Add that junior most court of Additional Civil Judge, Junior Division shall stand shifted from [Aligarh](#) to Iglas ([Aligarh](#)) in view of G.O. No. 140/ VII-Nyay-2-07-203 (2)/76 dated 29.1.2007 from the date the presiding officer takes over charge there.

It is further to Add that the transfer of Class III & IV employees shall be made in accordance with the directions mentioned in the Court's Circular Letter No. 54-Ve-4/ Admin. D dated 30.5.94 and Circular Letter No. 64-Ve-4/ Admin. D dated 27.7.94.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Deputy Registrar (G), High Court, Allahabad with the request to take necessary action in regard with shifting of Class III & IV employees according to rules.
12. The Assistant Registrar (Budget), High Court, Allahabad.
13. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
14. The Section Officer (Admin.A-3), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, [Aligarh](#). (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(PRATYUSH KUMAR)
JOINT REGISTRAR (SERVICES)**